

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

7. IA-1909/2024 in C.P.(IB)/931(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES: Melange Systems Private Limited
Vs
PME Infratech Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. **IA-1909/2024:** This is an Application filed by the Liquidator of the Corporate Debtor under Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016, to place on record the First Progress Report for the quarter ending on 31.12.2023.
2. The above report is taken on record and to that extent IA is allowed and **disposed of.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)